

Declaration of Assets and Liabilities

Year..... 2022.....

I,..... RADHA RANI, wife of DHARMENDRA KUMAR ,

aged.....32.....years, belonging to Bihar Legislative Assembly, Secretariat

service and presently working as OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000 / -	DHARMENDRA KUMAR	AASHIKA SINGH	ANATYA SINGH	ARNAV SINGH
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	73000 / -SBI	3259 / -SBI	-----	-----	-----
(iii)	Bonds, Debentures and Shares in companies	36000 / - YEARLY MUTUAL FUND	24000 / -SIP YEARLY	-----	-----	-----
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	6538 / - YEARLY 28332 / - YEARLY 16440 / - YEARLY LIC	13254 / - YEARLY 6064 / - YEARLY 33156 / - YEARLY LIC	-----	-----	-----
(v)	Motor Vehicles (details of make, etc.)		PASSION PRO BIKE	-----	-----	-----
(vi)	Jewellery (give details of weight and value)	50g, GOLD 40 g, silver	-----	-----	-----	-----
(vii)	Other assets, such as values of claims / interests	-----	-----	-----	-----	-----

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(v)	Others (such as interest in property)	-----	-----	-----	-----	-----

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-----	-----
	(ii) Loans from financial institutions	-----	-----
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to departments dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----

	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2021-22 CFAPR6610C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA, BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Radha Rani

Name of Employee: : RADHA RANI

Designation: OFFICE ATTENDANT

Department: Bihar Legislative Assembly,
Secretariat.

Place: PATNA

Date: 07.02.2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.